



Income Tax Department

Department of Revenue, Ministry of Finance, Government of India

ITR 7 - Schema for AY 2015-16

Change Document

Version 1.1

August 2015

Revision List

Document Name : ITR 7 Schema for AY 2015-16

Version Number : 1.1

Revision Number	Revision Date (DD/MM/YYYY)	Revision Description
1.0	1 st August 2015	Schema released to production based on the notified form
1.1	22 nd August 2015	Refer Section 2.1

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1 Purpose

The purpose of this document is to track the changes done in ITR 7 Schema post the first release.

2 Release changes

Below section describes the list of XML schema changes since the first production release of the schema for Assessment year 2015-16.

2.1 Schema changes as on 22nd August, 2015

S.N	XML Root Element	XML element name	Change	Change Description
1	ITR/ITR7/CreationInfo/SWCreatedBy	SWCreatedBy	Modified	'SWCreatedBy' value should start with SW followed by 8 digits.
2	ITR/ITR7/CreationInfo/XMLCreatedBy	XMLCreatedBy	Modified	'XMLCreatedBy' value should start with SW followed by 8 digits.
3	ITR/ITR7/PartB_TI	AggregateIncomeUs1112	Modified	Made mandatory for Schematron rule and Minimum value should be zero
4	ITR/ITR7/PartB_TI	VcCorpusSec11	Modified	Made mandatory for Schematron rule and Minimum value should be zero
5	ITR/ITR7/PartB_TI	IncChargeableUs11_4	Modified	Made mandatory for Schematron rule and Minimum value should be zero
6	ITR/ITR7/PartB_TI	TotalTI	Modified	Made mandatory for Schematron rule and Minimum value should be zero
7	ITR/ITR7/PartB_TI	IncExemptUnderSec10	Modified	Made mandatory for Schematron rule and Minimum value should be zero
8	ITR/ITR7/PartB_TI/TIDeductions	AmtAppliedtForCharitablePurpose,AmtAppliedForRelegiousPurposeUs111A,AmtAppForCharitablePurposeRepayment,AmtDeemedForCharitable,AmtAccumulatedForCharitable,AmtFulfilledUs11_2,AmtForCharitableUs111,TotalDeductions	Modified	Made mandatory for Schematron rule and Minimum value should be zero

9	ITR/ITR7/PartB_TI/TIAdditions	IncChargeableUs11_1B,IncChargeableUs11_3,IncChargeableUs12_2,TotalAdditions	Modified	Made mandatory for Schematron rule and Minimum value should be zero
10	ITR/ITR7/PartB_TI/TIAdditions/ExemptionUs11_13DtI	AnonymousDonationVC,OtherThanAD	Modified	Made mandatory for Schematron rule and Minimum value should be zero
11	ITR/ITR7/ScheduleLA	BooksOfAccMaintained,VoluntaryContribution,AccountsAudited,ReportUs29	Modified	Made mandatory for Schematron rule
12	ITR/ITR7/ScheduleET	BooksOfAccMaintained,VoluntaryContribution,RecordsMaintainedWithPAN,AccountsAudited,ReportAsPerRule17CA	Modified	Made mandatory for Schematron rule
13	ITR/ITR7/ScheduleET	OpeningBalance,VoluntaryContributionDuringYr,TotalAfterVoluntaryContribution,AmtDistToPoliticalParties,AmtSpentOnManagingAffairs,Total,ClosingBalance	Modified	Made mandatory for Schematron rule and Minimum value should be zero
14	ITR/ITR7/PartB_TI/IncFromOS	TotIncFromOS	Modified	Made mandatory for Schematron rule
15	ITR/ITR7/ScheduleFA/DetailsOfOthSourcesIncOutsideIndia	CountryName,NameOfPerson,AddressOfPerson,NatureOfInc,IncOfferedSch,IncOfferedSchNo	Modified	Minimum length of each field should be at least 1 character.
16	ITR/ITR7/PartA_GEN1/ProjectOrInstDtIs	SecExemptionClaimed	Modified	Added 3 sections: XVII - Section 10(23D) XVIII - Section 10(23DA) XIX - Section 10(23FB)